Central Administrative Tribunal
Principal Bench

OA No.1367/2017

New Delhi this the 5th day of April, 2018

Hon'ble Sh. Raj Vir Sharma , Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)

1.   Ex-Serviceman Abhishek Kumar Pandey,
         Aged about 39 years,
         S/o Sh. Bijay Kumar Pandey,
         R/o B-66 A, 2nd Floor, B- Block, Kalkaji
         New Delhi-110019

2.   Ex-Serviceman Rajesh Kumar Ojha,
         Aged About 40 Years,
         S/o Sh. Murali Dhar Ojha,
         R/o F.No. 90, Plot 3, Sec-7, Rashi Apartment,
         Dwarka, New Delhi-110075.

3.   Ex-Serviceman Amarjeet Kumar,
         Aged About 36 Years,
         S/o Sh. Jag Narayan Singh,
         R/o H.No. 49, Line No.6, Block-C,
         Namda Colony, P.O. Golmuri, Jamshedpur,
         Jharkhand-831003

4.   Ex-Serviceman Sanjeet Kumar,
         Aged About 34 Years,
         S/o Sh. Raj Narayan Singh,
         R/o Vill-Shyampur, Post Ishuapur,
         Distt. Chhapra, Bihar-841411

5.   Ex-Serviceman Brijendra Kumar Saini,
         Aged About 39 Years,
         S/o Late Sh. Naubat Ram,
         R/o 46C, Himgiri Apartment,
         Pocket A-14, Kalkaji Extn.,
         New Delhi-110019.   …. Applicants

(By Advocate : (Sh. M.K. Bhardwaj)

Versus

1.   The Chairman,
         CBDT,
         North Block, New Delhi

2.   The Principal Chief Commissioner of
         Income Tax,

Directorate of Income Tax, HRD,
CBDT
Plot No.6, Institutional Area,
Phase-II, Vasant Kunj, New Delhi.

3.   The Principal Chief Commissioner of Income
        Tax (CCA),
        Delhi, CR Building,
        I.P. Estate, New Delhi-110002.

4.   The Chairman,
        Staff Selection Commission,
        CGO Complex, Lodhi Road,
        New Delhi.

5.   The Director General Resettlement,
        West Block-IV, R.K. Puram, Sec-1,
        New Delhi-110066.   …. Respondents

(By Advocate : Sh. Rajeev Kumar-R-1 to R-4)
                Sh. Satish Kumar –R-5)

By Hon'ble Mr.Raj Vir Sharma, Member(J)

ORDER (ORAL)

Sh. M.K. Bhardwaj, learned counsel for the applicant submitted that in view of the reply filed by the respondents in the C.P., this O.A. has now become infructuous.   Accordingly, this O.A. is dismissed as infructuous.

(Praveen Mahajan)   **(Raj Vir Sharma)**
   Member (A)   **Member (J)**

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